FEBRUARY, 2021

SCHEDULE-II [See Rule 3(2)]

Form 1 List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	District Judge, Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	District Judge, Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	District Judge, Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2 List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Judge, Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	District Judge, Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
3	District Judge, Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3 List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Judge, Khurda at	Khurda	NIL	NIL	NIL	NIL	NIL
	Bhubaneswar						
2	District Judge, Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
3	District Judge, Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4 List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Judge, Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	District Judge, Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL
3	District Judge, Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5 List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Judge, Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	District Judge, Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
3	District Judge, Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6 <u>Contested commercial cases disposed during the month</u>

Sr.	Court	District	Case	Petitioner	Advocate	Date of	Whether	Date of	Days for	Nature	Date of	No. of	Act
No.			No.	Name Vs.		Registration	Urgent Relief	Decision	disposal	of	execution	days for	Section
				Respondent			was sought			Disposal	of decree	execution	
				Name			and Pre-			(Contest		of decree	
							Institution			ed/		from date	
							Mediation did			Settled)		of decision	
							not take place						
							(Yes/No)						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	District Judge,	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Khurda at												
	Bhubaneswar												
2	District Judge,	Ganjam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Ganjam at	-											
	Berhampur												
3	District Judge,	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
Ŭ	Sambalpur	Samsaipai			1.113		1.111					1.113	
	Sambarput												

Form 7 <u>Summary of Commercial Cases during the month</u>

Sl.	Court	District	Total number of	Total number of	Total number of cases	Total number of cases
No.					disposed during the	pending at the end of
			the 1 st day of the	during the month	month	the month
			month)			
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	District	Khurda	22	0	0	22
	Judge,					
	Khurda at					
	Bhubaneswar					
2.	District	Ganjam	20	0	0	20
	Judge,					
	Ganjam at					
	Berhampur					
3.	District Judge,	Sambalpur	0	0	0	0
	Sambalpur					
	TOTAL	4	42	0	0	42